

MINUTES OF EFC MEETING No. 05/AM15 DATED 21.8.2014 FOR IMPORT OF RESTRICTED ITEMS

Meeting No.05/AM15 of EXIM Facilitation Committee (EFC) was held on 21.8.2014 at 10:30 a.m. in Room No. 108, Udyog Bhawan, New Delhi under the Chairmanship of Shri Darshan Singh, Joint Director General of Foreign Trade and Chairman (EFC), to consider cases for import of restricted items.

2. Following officers attended the meeting:

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| 1. Shri K.K. Tiwari, Indl. Advisor | D/o Heavy Industry. |
| 2. Shri. D.N. Mathur, | D/o Pharmaceuticals. |
| 3. Shri R.K. Sen, Asstt. Director (SBR) | M/o Shipping. |
| 4. Shri K.K. Sinha, Indl. Advisor | D/o Industrial Policy & Promotion. |
| 5. Dr. Lipi Saiwal, Livestock officer | D/o Animal Husbandry Dairying & Fisheries. |
| 6. Shri J.K. Singh, Under Secretary | M/o Petroleum & Natural Gas. |
| 7. Shri. A.K. Agarwal, Addl. Indl. Advisor | D/o Chemical & Petrochemical. |
| 8. Shri. O.P. Sharma, Jt. Indl. Advisor | D/o Chemical & Petrochemical. |
| 9. Shri Ramesh Kumar, Under Secretary (Impex) | D/o Food & Public Distribution. |
| 10. Shri Salman Mahmood, Asst. Gen. Manager | Food Corporation of India. |
| 11. Shri Md. Zuber Ansari, Inspector | M/o Home Affairs. |
| 12. Shri R.K. Goel, G.M. (Marketing) | STC. |
| 13. Shri R.L. Narasimham, DGM (Marketing) | STC. |
| 14. Shri Rajesh Malhotra, Dy. DGFT | DGFT. |
| 15. Sh. D.C. Katoch, FTDO | DGFT. |

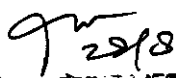
3. Following decisions were taken:

Import cases (total cases : 247)

3.1 Following (77) cases were approved:-

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
PART-I (AHD&F)						
1.	9	Starshine Enterprises, Chennai 01/53/162/194/AM-15/S-36/IC	25.6.2014	1295000 nos. (102 varieties) Ornamental fishes as per ANF2B	88.80	Approved 92 (varieties) as recommended by AHD&F vide letter No.35029/14/2014-Fy (Trade) dated 21.7.2014.
2.	13	Tata Memorial Centre, Mumbai 01/53/162/267/AM-15/T-13/IC	11.7.2014	10 no. of Live Mice as per ANF2B	1.09	Approved 10 nos. as recommended by AHD&F vide O.M.No.102-78/2013-Trade dated 22.7.2014.
3.	14	Sheila Naharwar, Mumbai 01/53/162/Misc/AM-15/S-48/IC	11.7.2014	01 no. of Dog as per ANF2B	1.00	Approved 01 no. as recommended by AHD&F vide O.M.No.102-12/2014-Trade dated 22.7.2014.

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 Deputy Director General of Foreign Trade
 Directorate General of Foreign Trade
 Ministry of Commerce
 Government of India
 Udyog Bhawan, New Delhi

36	8	Continental Automotive Components India Pvt. Ltd., Bangalore 01/53/8/77/AM-15/C-5/IC	27.5.2014	4250 kgs of Diesel EMD 2010 (Extended Market)	20.51	P&NG vide O.M.No.P-19011/05/2014-Sup dated 17.7.2014 has allowed 5 KL per annum. Import authorisation will be issued after approval of DG under para 2.11 of FTP.
37	10	Tractor and Farm Equipment Ltd, Chennai 01/53/8/178/AM-15/T-12/IC	27.6.2014	20060 kgs of Diesel with less than 15 ppm sulphur as per ANF2B.	63.91	IOCL vide their letter dated 7.1.2014 has given no objection. Import authorisation will be issued after approval of DG under para 2.11 of FTP.
PART-XVI (MHA)						
38	9	Essel Shyam Technologies Ltd., New Delhi 01/53/8/630/AM-14/E-24/IC	3.4.2014	10 nos. of Insat Transmitter: JRT2720/Jinyang	4.81	Approved 10 nos. as recommended by D/o Telecommunication vide Letter No. L-14027/1 (298)/2014-RLO (NR) dated 6.8.2014. MHA vide O.M. No.IV-24011/11/2013-Prov.I/7052 dated 8.8.2014 has requested to take up the matter with concerned Ministry.
39	13	Director General of Police, Mizoram 01/53/8/58/AM-15/M-7/IC	5.5.2014	Arms and Ammunition with accessories	Euro 20,785/-	Approved as recommended by MHA vide O.M.No.IV-24011/11/2013-Prov-I/8012 dated 14.8.2014.
40	18	National Security Guard, New Delhi 01/53/162/253/AM-15/N-15/IC	30.6.2014	3 sets of Hand Held Detector/Sensor (Model-Xaver 100) as per ANF2B.	34.70	Approved as recommended by MHA vide O.M.No.IV-24011/11/2013-Prov-I-8012 dated 14.8.2014.
PART-XIX(M/o Defence)						
41	1	A.M. Industrial Enterprises, New Delhi 01/53/162/485/AM-14/A-53/IC	28.10.2013	09 nos. of Bushnell Night Vision Binocular	3.61	Approved 09 nos. as recommended by DRDO vide letter No. DIC/54001/M/01 dated 22.7.2014 & MoEF (WL) vide O.M. No. 3-26/2013/WL dated 8.5.2014.
42	2	Surya Telecom P Ltd., New Delhi 01/53/8/455/AM-14/S-112/IC	26.12.2013	01 no. RM 580 Night Vision Sight & 01 no. Gen 2+ Super Night Scout Binocular RM-95B	2.64	Approved 02 nos. as recommended by DRDO vide letter No. DIC/54001/M/01 dated 22.7.2014
43	7	Sree Bhagavathi Industries, Mumbai 01/53/162/338/AM-14/S-71/IC	23.8.2013	01 no. of Bushnell Night Vision Binoculars	US \$ 449/-	Approved 01 no. as recommended by DRDO letter No.DIC/54001/M/01 dated 22.7.2014.
44	12	Audo Viso P Ltd, New Delhi 01/53/8/626/AM-14/A-86/IC	3.4.2014	3 nos. of NYX-7 PRO HDi Night Vision Google	5.00	Approved 03 nos. as recommended by DRDO vide letter No. DIC/54001/M/01 dated 22.7.2014
45	16	Elcome Integrated Systems P Ltd., Mumbai 01/53/8/41/AM-15/E-3/IC	26.5.2014	8 nos. of MiniPop-Electro-Optic System complete with all accessories.	574.64	Approved 08 nos. as recommended by DRDO vide letter No. DIC/54001/M/01 dated 25.7.2014
PART-XX(Misc)						
46	12	Electronic Corporation Ltd., Hyderabad 01/53/8/182/AM-15/E-8/IC	26.6.2014	02 nos. of Vehicle Mounted Jammer Ec SVJEE 1100 as per ANF2B.	184.80	Approved 02 nos. as recommended by Cab. Sectt. vide U.O.No.11/5/2004-SS dated 15.7.2014.

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Deputy Director General of Foreign Trade
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Deputy Director General of Foreign Trade
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61	30	Cutech Solution P Ltd., Chennai 01/53/162/92/AM-15/C- 4/IC	6.5.2014	130 nos. of GSM/GPRS as per ANF2B	5.24
62	32	Future Media, Hyderabad 01/53/162/161/AM-15/F- 2/IC	27.5.2014	3000 nos. of GPS Tracker	68.15
63	33	MSD Telematics P Ltd., New Delhi 01/53/8/130/AM-15/M- 16/IC	3.6.2014	50,000 nos. of GPS Receivers and DGPS as per ANF2B.	900.00
64	34	Play Inc., Chennai 01/53/162/195/AM-15/P- 10/IC	11.6.2014	700 sets of CG, Vehicle Tracker and 1100 nos. of CG GPS Cracker.	85.5
65	35	Brillgene Infotech Pvt. Ltd., New Delhi 01/53/8/162/AM-15/B- 12/IC	12.6.2014	100 Atrack ATI Pro GPS Vehicle Tracker as per ANF2B	4.00
66	36	Fast Infrastructure Pvt. Ltd., Delhi 01/53/8/161/AM-15/F-3/IC	12.6.2014	5000 pcs GPS Vehicle Tracker	120
67	37	Map View Geographical Solution Pvt. Ltd., Kerala. 01/53/8/185/AM15/M- 22/IC	26.6.2014	6000 nos. Vehicle GPS Tracker as per ANF2B.	190.92
68	40	Orange GPS Solutions Pvt. Ltd., Gurgaon	13.8.2014	956 Pieces Helios Basic- AMP1-0373: Vehicle Location Unit (10 Pin connector) 956 pieces Advanced Plus AMP10353: Vehicle Location Unit (24 Pin Connector) with Accelerometer	Rs.4302 491

Part XXI : Case in respect of Para 2.11 of HB (Vol. 1) – Import authorization will be issued after approval of DG.

69	3	Planet Pop Food Pvt. Ltd., Chennai 01/53/8/43/AM-15/P-1/IC	24.6.2014	400 MTs Maize (Corn)	234.54	D/o F&PD vide their O.M. dated 26.7.2013 has clarified that the FTP/ITC(HS) Classification may be amended to restrict the grant of 'NOC' by FCI in respect of wheat and rice only and DGFT may directly grant 'NOC' in respect of other listed cereals.
70	4	Hira Traders, Chennai 01/53/8/198/AM-15/H-5/IC	9.7.2014	2000 MTs Maize (Corn)	8.12	D/o F&PD vide their O.M. dated 26.7.2013 has clarified that the FTP/ITC(HS) Classification may be amended to restrict the grant of 'NOC' by FCI in respect of wheat and rice only and DGFT may directly grant 'NOC' in respect of other listed cereals.
71	5	Vie Foods Pvt. Ltd., Nalgonda 01/53/162/343/AM-15/V-11/IC	15.7.2014	160 MTs Quinoa	6.7	D/o F&PD vide their O.M. dated 26.7.2013 has clarified that the FTP/ITC(HS) Classification may be amended to restrict the grant of 'NOC' by FCI in respect of wheat and rice only and DGFT may directly grant 'NOC' in respect of other listed cereals

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उत्तर प्रदेश सरकार
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72	6	Rajhans Oil Extraction (P) Ltd., 01/53/8/216/AM15/R-25/IC	17.7.2014	500 MT Copra	1.68	Approved as per STC letter dated 21.8.2014.
73	7	State Trading Corporation 01/53/8/222/AM-15/S-59/IC	21.7.2014	50 MT Maize (Corn)	Rs.2112 962	D/o F&PD vide their O.M. dated 26.7.2013 has clarified that the FTP/ITC(HS) Classification may be amended to restrict the grant of 'NOC' by FCI in respect of wheat and rice only and DGFT may directly grant 'NOC' in respect of other listed cereals.
74	8	M/s Marico Ltd., 01/53/8/53/AM-15/M-6/IC	23.4.2014	6000 MTs Coconut – Crude Oil	59.52	Approved as per STC letter dated 2.7.2014.
75	9	Tata Motors Ltd., Mumbai 01/53/8/249/AM-15/T-16/IC	30.7.2014	8500 Kg. Euro IV Ref Diesel Fuel (CEC-RF- 06-03)	Rs.22,9 4,477.25	Approved. IOC vide their letter dated 3.6.2014 has given no objection .
Additional Case						
76		Schlumberger Asia Services Ltd., Mumbai 01/53/8/224/AM-15/S- 62/IC	12.8.2014	Explosives as per ANF2B	510.86	Approved as recommended by PESO vide Letter No. E-25 (38)60/2009/XIV dated 19.8.2014.
77		RPS Infocom, Delhi 01/53/8/285/AM-15/A- 29/IC	19.8.2014	1500 nos GPS Tracker (with built in battery)	25.85	The Committee decided that records of past performance, supply order, end user certificate, certificate that the item is GSM based, etc. may be sought from the firms before considering their applications.

3.2 Following 162 applications for import were **deferred** as comments from the concerned Ministries/Departments or the applicants have not been received.

Sl. No	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)
PART-I (AHD&F)					
1.	1	Tata Institute of Fundamental Research, Mumbai 01/53/162/799/AM-14/T-38/IC	10.3.2014	350 nos. of Zebrafish as per E-com application	0.13
2.	3	Director A.H. & Veterinary, Meghalaya, Lumdingiri (Garikhana), Shillong 01/53/162/50/AM-15/M-5/IC	22.4.2014	100 nos. of Pigs (Growers) as per ANF2B	
3.	4	Tata Institute of Fundamental Research, Mumbai 01/53/162/5/AM-15/T-2/IC	16.5.2014	09 no. of Zebrafish, 10 Adult fish and 410 embryos as per ANF2B.	3.04
4.	5	Jai Research Foundation, Mumbai 01/53/8/45/J-2/IC	20.5.2014	64 nos. of Beagle Dogs	127.57
5.	6	Namdhari Animals Genetics P Ltd., Bangalore 01/53/8/103/AM-15/N-11/IC	26.5.2014	1000 nos. of Doses Frozen Bull Semen	19.31

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38.	3	T&B Systems Pvt. Ltd., Chennai 01/53/162/26/AM-15/T-4/IC	22.4.2014	09 nos. of Used Servers and Networking Components	1.09
39.	4	Nokia Solutions & Networks India P Ltd., Gurgaon 01/53/8/94/AM-15/N-4/IC	2.2014	16065 nos. of Hardware & Software as per Annexure-1.	4666.43
40.	5	IBM India Pvt. Ltd., Bangalore 01/53/8/129/AM-15/I-7/IC	11.6.2014	13400 nos. of Refurbished Spares Parts as per Annexure C.	4155.21
41.	6	Dell India P Ltd., Bangalore 01/53/8/206/AM-15/D-7/IC	18.7.2014	40050 nos. of Refurbished computer parts of warranty replacement as per ANF2B.	6061.16
42.	7	Bharat Electronics Ltd., Bangalore 01/53/162/379/AM-15/B-16/IC	6.8.2014	12000 kgs of Chromium powder as per ANF2B.	307.76
43.	8	Adevent Copier, Mumbai 01/53/8/273/AM-15/A-40/IC	11.8.2014	199555 nos of Old and used photocopier and printers machines all in one as per ANF2B	2.41
PART-V (STEEL)					
44.	1	Minex Metallurgical Co. Ltd., Mumbai 01/53/162/87/AM-15/M-8/IC	5.5.2014	10 MT OF Titanium Scrap	33.96
45.	2	Modern India Con-Cast Ltd., Kolkata 01/53/8/101/AM-15/M-13/IC	26.5.2014	100000 MT of Ferro Manganese Slag	9840.00
46.	3	Shyam Sel & Power Ltd., Kolkata 01/53/8/110/AM-14/S-34/IC	30.5.2013	100000 MT Ferro Manganese Slag	67.5
47.	4	Shyam Metalics and Energy Ltd., Orissa 01/53/8/109/AM-14/S-35/IC	30.5.2014	100000 MTs Ferro Manganese Sla	67,5
PART-VI (DIPP)					
48.	1	Ridhi Sidhi Dhoop & Metal Industries, Jind 01/53/8/508/AM-14/R-27/IC	3.2.2014	100 MT of Battery Scrap as per ANF2B.	201.6
49.	2	Peters Type Recycling, Kerala 01/53/8/536/AM-14/P-36/IC	13.2.2014	3000 MTs of Waste Tires in Cuts Type	233.25
50.	3	Target Rubber, Navi Mumbai 01/53/8/592/AM-14/T-40/IC	14.3.2014	1,20,000 MT of Used Rubber Tyres (for manufacturing of Crumb Rubber etc.)	3175.20
51.	4	Klean Industries, Thane 01/53/8/623/AM-14/K-35/IC	3.4.2014	60000 Mt of Used Rubber Tyre with Multiple cuts or shredded or Press Baled.	2239.20
52.	6	A.P Rubber Industries, Delhi 01/53/8/31/AM-15/A-4/IC	17.4.2014	20,000 Mt. of Used Rubber Tyres with multiple cuts/shreds/Press Baled	1165.60
53.	9	Vishnu Reclamations A.P. 01/53/162/97/AM-15/V-2/IC	12.5.2014	1000 Tons of Old Tyre Pieces as per ANF2B.	77.50

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54.	10	MSS Rubber and Reclaims Pvt. Ltd., Ernakulam 01/53/8/112/AM-15/M-14/IC	2.6.2014	3000 Mt of Buffering Rubber Powder and Rubber Scrap as per ANF2B.	394.58
55.	11	Wipro GE Healthcare P Ltd., Bangalore 01/53/8/117/AM-15/W-1/IC	2.6.2014	7428 nos. of Second hand parts of Medical Equipments as per ANF2B.	4858.60
56.	13	Diamond Rubber Industries, Hyderabad 01/53/162/175/AM-15/D-5/IC	11.6.2014	1992 MT of Tyre Scrap (Multicut/Shredded/Blocks/Granules/Rubber Crumb as per ANF2B.	112.94
57.	14	Vinora Industries, Chennai 01/53/8/143/AM-15/V-5/IC	11.6.2014	20000 MT of Waste parings and scrap of rubber (other than hard rubber) and Cut scrap tyres (Radial/Nylon) as per ANF2B.	781.30
58.	15	Sri Eshwar Rubber Crumb, Srikakulam 01/53/8/150/AM-15/S-37/IC	12.6.2014	20000 Mt of Waste, parings and scrap of rubber (other than hard rubber) and powders and Granules obtained as per ANF2B.	938.60
59.	18	Gennext Hitec Rubber, Vellore 01/53/162/239/AM-15/G-15/IC	26.6.2014	3000 MT. of Waste parings and scrap rubber (other than hard rubber and powder and granules obtained there from) as per ANF2B.	144.00
60.	19	Kavita Overseas P Ltd., Delhi 01/53/162/237/AM-15/K-14/IC	26.6.2014	4500 MT of Lead scrap (As per ISRI Code: Rails (Battery plate scrap) Radio, Rakes, Ropes and Tents as per ANF2B.	2160.00
61.	20	Talampaly Rubber Pvt. Ltd., Bidar 01/53/162/173/AM-15/T-7/IC	3.7.2014	25000 MT of Waste parings and scrap rubber (other than hard rubber) and powder and granules obtained there from as per ANF2B.	750.00
62.	21	Western India Oil Co., Mumbai 01/53/162/178/AM-15/W-2/IC	27.6.2014	13860 MT of Tyre scrap with multicut/shredded one cut, uncut in bags, in bales or in loose form as per ANF2B.	515.59
63.	22	Sarita Mittal Refinery, Thane 01/53/8/188/AM-15/S-45/IC	4.7.2014	5000 MTs Draind Led Acid Rainse Battery as per ANF2B.	2100.00
64.	23	Vishnu Reclamations A.P. 01/53/8/192/AM-15/V-9/IC	11.7.2014	1500 MT of Used rubber tyres with multiple cut/shreds/press baled as per ANF2B.	150.00
65.	26	Gnnnext Hitech Rubber, Vellore 01/53/162/238/AM-15/G-14/IC	22.7.2014	7000 MT of Rubber Tyres with one cut in bead wire as per ANF2B.	315.00
66.	27	Gravita India Ltd., Jaipur 01/53/8/217/AM-15/G-22/IC	23.7.2014	10000 MTs of Battery Scrap and Battery Waste/Lead Scrap ISRI Rains as per ANF2B.	6405.00
67.	28	Chloride Alloys India Ltd., Kolar 01/53/8/221/AM-15/C-15/IC	23.7.2014	30000 MTs of waste lead acid batteries whole or crushed as per ANF2B.	180 Crores
68.	31	Emaar Lead Co. Pvt. Ltd., Coimbatore 01/53/8/245/AM-15/E-12/IC	1.8.2014	5000 MTs of Lead battery plates as per ISRI Code Rails as per ANF2B.	2982.50
69.	32	Tirupati Udyog, Faridabad 01/53/8/234/AM-15/T-15/IC	28.7.2014	29200 MTs of Used rubber tyres and used tubes scrap as per ANF2B.	1460.00

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राज्य सरकार, भारत सरकार
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Deputy Secretary, Ministry of Foreign Trade
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70.	34	Balaji Udyog, Faridabad 01/53/8/241/AM-15/B-15/IC	4.8.2014	25600 MTs of Used rubber tyres and used tubes scrap as per ANF2B.	1280.00
PAR. -VIII (MOEF)					
71.	1	A.R. Alloys P Ltd., Delhi 01/53/8/490/AM-14/A-70/IC	10.2.2014	23.06 MTs of Nickel – alloyed Scrap, approx 43% Nickel, 22% Chromium	92.39
72.	2	X-Vision Healthcare, New Delhi 01/53/8/589/AM-14/X-2/IC	18.3.2014	01 no. of CT Scan Machine & 01 no. of Mammography machine	22.16
73.	4	Tata Steel Ltd., Mumbai 01/53/8/164/AM-15/T-11/IC	10.7.2014	4000 nos. of Tablets as per ANF2B	16.64
PART-IX (MOEF(O))					
74.	1	KPL International Ltd., New Delhi 01/53/8/526/AM-14/K-29/IC	11.2.2014	300 MTs of HCFC-141B	378
75.	2	MIRC Electronics Ltd., Mumbai 01/53/8/563/AM-13/M-66/IC	15.3.2014	2000 nos. Split Air Conditioners	
76.	3	MIRC Electronics Ltd., Mumbai 01/53/8/503/AM-12/M-50/IC	15.3.2014	1000 nos. Split Air Conditioners	
77.	4	Refex Industries Ltd., Chennai 01/53/8/47/AM-15/R-8/IC	20.5.2014	1000 MTs of Dichloro Fluoro Ethane Refrigerants – R141b as per ANF2B.	1351.05
78.	6	Coolon India P Ltd., Delhi 01/53/8/157/AM-15/IC	19.6.2014	15000 sets of Air conditioners with HCFC 22 (R22) Gas as per ANF2B	3441.00
79.	9	Eltech Appliances P Ltd., Chennai 01/53/8/197/AM-15/E-10/IC	14.7.2014	2,10,000 nos. of Air conditioners with HCFC-22 (R22) Gas as per ANF2B.	31600.80
80.	10	Godrej & Boyce MFG Co. Ltd., Mumbai 01/53/8/209/AM-15/G-19/IC	18.7.2014	1,20,000 sets of Split Air conditioners & 20,000 nos. of Window Air conditioners with HCFC-22 (R22) Gas as per ANF2B.	17651.40
81.	11	Godrej & Boyce MFG Co. Ltd., Mumbai 01/53/8/208/AM-15/G-18/IC	18.7.2014	50,000 sets of Split Air conditioners with HCFC-22 (R22) Gas as per ANF2B.	6310.49
82.	12	Godrej & Boyce MFG Co. Ltd., Mumbai 01/53/8/210/AM-15/G-20/IC	18.7.2014	30,000 sets of Split Air conditioners & 30,000 nos. of Window Air conditioners with HCFC-22 (R22) Gas as per ANF2B.	7392.30
83.	13	ETA General Pvt. Ltd., Chennai 01/53/8/196/AM-15/E-9/IC	18.7.2014	1,90,000 nos. of Air conditioners with HCFC-22 (R22) Gas as per ANF2B.	46111.72
84.	14	Whirlpool India Ltd., Gurgaon 01/53/8/195/AM-15/W-3/IC	18.7.2014	1,50,000 nos. of Split, 38,000 nos. of Window & 20,000 nos. of Portable Air conditioners with HCFC-22 (R22) Gas as per ANF2B.	28717.37

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101	13	MOD, Kochi 01/53/162/344/AM-15/M-26/IC	28.7.2014	01 no. of Skull Buffalo Caltex Jasmine white, 01 no. of Skull Buffalo Caltex Tora white & 01 no. of Skull cow flower as per ANF2B.	0.4
PART-XI (PESO)					
102	1	Schlumberger Asia Services Ltd., Mumbai 01/53/8/194/AM-15/S-49/IC	18.7.2014	Explosives as per ANF2B	6.27
PART-XIV (P&NG)					
103	1	Nutec Oil and Energy Pvt. Ltd., Chennai 01/53/162/996/AM-13/N-40/IC	11.07.2013	48000 Tons of Used/Waste Rubber Tyres in Shredded/Multi cut/Pressed Bundel	1404.48
104	3	Bosch Ltd., Bangalore 01/53/8/556/AM-14/B-35/IC	24.3.2014	Diesel as per ANF2B	141.76
105	4	FEV India Pvt. Ltd, Pune 01/53/8/574/AM-14/F-8/IC	26.3.2014	850 Kgs Diesel fuel	2.83
106	5	Bristol Petroleum P Ltd., West Bengal 01/53/8/57/AM-15/B-7/IC	28.4.2014	20,00,000 ltrs. of used oil & waste oil as per ANF2B.	640.00
107	6	Sunshield Chemicals Ltd., Mumbai 01/53/162/122/AM-15/S-25/IC	27.5.2014	150 Mts of Nonene-Type 25	167.73
108	7	Continental Automotive Components India P Ltd., Bangalore 01/53/8/76/AM-15/C-6/IC	27.5.2014	4150 kgs of Diesel WCD 2010 as per ANF2B	20.03
109	9	Mahindra & Mahindra Ltd., Mumbai 01/53/8/168/AM-15/M-19/IC	27.6.2014	30800 Ltrs. Of Fuels as per ANF2B	89.79
110	11	Michelin India Tamilnadu Tyres Pvt. Ltd., Chennai 01/53/8/153/AM-15/M-18/IC	27.6.2014	100 MT of Solane 100-150 (Solvent) as per ANF2B.	97.50
111	13	Honda Motorcycle & Scooter India P Ltd., Gurgaon 01/53/8/553/AM-14/H-41/IC	2.7.2014	608 kgs of CEC-Legislative Fuel RF-02-03 oxy. Cont.<0.1% as per ANF2B.	2.05
PART-XVI (MHA)					
112	1	A. Purender Reddy, Hyderabad 01/53/162/844/AM13/A-50/IC	09.10.2012	1 Nos of Revolver	
113	2	Reliance Industries Ltd., Mumbai 01/53/8/116/AM14/R-8/IC	29.5.2013	2 nos of PNG-MXR5A (autogated) light weight, high resolution compact Night Vision Google...	9.38
114	3	Avaana Software & Services Trade, New Delhi 01/53/8/131/AM-14/A-23/IC	13.06.2013	500(approx) of mini unmanned aerial Vehicle (UAV) Systems (UAS)	Rs. 250 Crore
115	4	Vijay Inder Singla, MP (Lok Sabha) 01/53/162/386/AM14/V-18/IC	9.9.2013	84 FS Cheetah Beretta .38 Bore Auto Weapon	not given
116	5	Narendra Explosive Ltd., Delhi 01/53/8/414/AM-14/N-19/IC	10.12.2013	25 box of Empty Shells Parts, Empty Shells CN69 (1000 pcs)	2.33
117	6	Narendra Explosive Ltd., Delhi 01/53/8/464/AM-14/N-23/IC	1.1.2014	1000 sets of Non Lethal Anti Rior Components & Parts of Grenades	10.98
118	7	AFP Operation A.S., Mumbai 01/53/8/511/AM-14/A-74/IC	5.2.2014	60 nos. Signal Catridges	0.77
119	8	Director General of Police Operations (OCTOPUS), Hyderabad 01/53/162/850/AM-11/A-38/IC	16.5.2013	02 nos. of defective Colt 9mm SMG Barrels	

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120	10	Ankur Flourides, Ghaziabad 01/53/8/04/AM-15/A-1/IC	15.4.2014	Blank firing guns & Cartridges as per Appendix-1	11.11
121	11	Airport Authority of India, New Delhi 01/53/8/30/AM-15/A-3/IC	17.4.2014	01 nos. of Distance Measuring Equipments	174.82
122	12	LNG Security Services Pvt Ltd., New Delhi 01/53/8/193/AM-12/L-8/IC	29.8.2013	Water Jet Disrupter RE 70 M3 Plus	
123	14	Rolta India Ltd., Mumbai 01/53/8/32/AM-15/R-6/IC	8.5.2014	01 no. Passive Night Vision Monocular & 01 no. Night Vision Binocular with accessories as per ANF2B.	4.17
124	15	Jayashree Consulting India, Orissa 01/53/162/861/AM-14/J-26/IC	8.5.2014	04 nos. of Night Vision Monoculars & accessories	7.68
125	16	SRG Techno (P) Ltd., Gurgaon 01/53/8/155/AM-15/S-40/IC	16.6.2014	18 nos. of Night Vision Googles-Binocular as per ANF2B	71.18
126	17	Alpha Design Technologies P Ltd., Bangalore 01/53/8/183/AM-15/A-24/IC	27.6.2014	9 nos. of Corner Shot for 9mm Pistol (Glock 19/17) each comprising with 11 items as per ANF2B.	30.60
127	19	LNG Security P Ltd., New Delhi 01/53/8/250/AM-15/L-4/IC	6.8.2014	1 RE 12G Mini Recoilless Water Jet Disrupter along with standard Accessories and Consumables as per ANF2B.	8.28
PART-XVII(Textiles)					
128	1	A2Z Infrastructure Ltd., Gurgaon 01/53/162/598/AM-14/A-63/IC	8.1.2014	73000 MT of Trims from used and discarded clothes, carpet, shredded Rags, Scrap Twine, Cordage upto maximum size 12" (length) x 12" (width)	730
129	2	Rockwood Global Impex, Kolhapur 01/53/162/57/AM-15/R-9/IC	27.2014	104000 kgs of Worn clothing or other worn articles	20.38
PART-XVIII(Shipping)					
130	1	Galvanisers India, Mumbai 01/53/8/219/AM13/G-15/IC	27.7.2012	(i) 2400 Parachut Rocket, (ii) 3600 Hand Flate and (iii) 1200 Orange Smoke	3604
131	2	Elcome Marine Services P. Ltd., Mumbai 01/53/8/226/AM-14/E-5/IC	3.9.2013	01 no. of Racon Helkeo (sx) Radar responding Beacon complete with all accessories	12.5
132	3	Elcome Marine Services Pvt. Ltd., Navi Mumbai 01/53/8/316/AM-14/E-10/IC	18.10.2013	01 no. of DX64S Digital Radar with 24" Radome complete with all accessories	13.13
133	4	Elcome Integrated Systems P Ltd., Navi Mumbai 01/53/8/500/AM-14/E-17/IC	28.1.2014	01 no. Night Vision Binocular with Complete accessories	0.26
134	5	Elcome Integrated Systems Navi Mumbai 01/53/8/64/AM-15/E-6/IC	5.5.2014	30 nos. of Lowrance broadband 3G radar with complete accessories as per ANF2B.	54.90
135	6	Elektronik Lab, Mumbai 01/53/8/230/AM-15/E-11/IC	28.7.2014	30 nos. of Emergency positioning indicating Radio Beacon (EPIRB) as per ANF2B.	5.82
136	7	Amalgamated Wireless Pvt. Ltd., Mumbai 01/53/8/231/AM-15/A-33/IC	28.7.2014	30 nos. of Search and rescue transponder (SART) as per ANF2B.	6.61
PART-XIX(M/o Defence)					

137	3	Srijan Systems P Ltd., New Delhi 01/53/8/530/AM13/S-105/IC	11.2.2013	19 Pics Signal Pistol	Proportionate value
138	4	Agile Defsys P. Ltd., Chandigarh 01/53/162/98/AM14/A-12/IC	14.5.2013	2 nos of Holographic/Reflex sight including mounting arrangement	0.51
139	5	Technopower International, Mumbai 01/53/162/140/AM14/T-2/IC	31.5.2013	1 no. Tough Wall Radar System (ReTwis demo-set Model-Retwiz 4.3 set contains)	1.94
140	6	Agile Defsys P. Ltd., Chandigarh 01/53/162/790/AM13/A-45/IC	25.09.2012	2 nos of Holographic/Reflex sight	0.38
141	8	Audo Viso P. Ltd., New Delhi 01/53/8/331/AM-14/A-50/IC	14.10.2013	02 nos. of Night Owl Optics Night Vision Binocular (Model - NOB5X)	0.6
142	9	Tremendous Shooting Industries, Moradabad 01/53/8/597/AM-14/T-41/IC	14.3.2014	04 nos. of .177 Air Rifel & 04 nos. of .177 Air Pistol	12.24
143	10	HQ, SFF, Delhi Cantt. 01/53/162/825/AM-14/S-142/IC	19.3.2014	1,35,000 Ammunition (5.56 mm Ball Linked for NEGEV LMG)	\$ 87,090/-
144	11	Elcome Marine Integrated Systems P Ltd., Mumbai 01/53/8/602/AM-14/E-23	20.3.2014	08 nos. of NSC BB25/8XU Complete with all accessories & 08 nos. of NSC BB30/12SU Complete with all accessories	309.30
145	13	Cassiopeia Consultants Pvt. Ltd., New Delhi 01/53/8/368/AM-14/C-32/IC	4.2.2014	09 nos. Holographic Weapon Sight	2.45
146	14	Marine Safety Products, Mumbai 01/53/8/02/AM-15/M-1/IC	28.4.2014	1800 nos. Rocket Parachute Flares Signal, 2700 nos. Hand Flares Signal & 900 nos. Byoyant Smoke Signal as per ANF2B.	22.12
147	15	Srijan System P Ltd., New Delhi 01/53/8/145/AM-14/S-45/IC	10.4.2014	Six Shot Launcher 24 nos. & 14 nos., Bird Bomb 27150 nos., Bird Whistlers 35250 nos., RWS Blanks 34500 nos.	20.1
PART-XX(Misc)					
148.	1	Albany Molecular Research Hyderabad Research Centre, P Ltd., Hyderabad 01/53/8/108/AM14/A-19/IC	24.5.2013	4.50 Kg Deuterium Compound	12.5
149.	2	Dr. Willmar Schwabe India P. Ltd., New Delhi 01/53/8/443/AM-14/W-7/IC	24.12.2013	25 kgs Cochineal/Coccus Cacti/Dactylopius Coccus Costa	2.87
150.	3	Met Trade India Ltd., Delhi 01/53/8/338/AM-14/M-29/IC	29.10.2013	10000 MTs of Aluminium Dross	6255
151.	4	Rose International, Kolkata 01/53/8/603/AM-14/R-35/IC	24.3.2014	10,000 MTs of Fresh Potato	186.00
152.	5	Naresh International, Delhi 01/53/8/432/AM12/N-24/IC	26.11.2011	Sandal wood (AFRICAN)--100 MTs	150
153.	6	Jagan Nath Prem Nath, Delhi 01/53/8/576/AM12/J-20/IC	10.2.2012	55 MTs Sandal Wood	94.32
154.	7	A&S Creations, New Delhi 01/53/8/606/AM-14/A-82/IC	20.3.2014	07 nos. of Radio Collars with Data Receivers along with Accessories	15.28
155.	8	Srijan Systems P Ltd., New Delhi 01/53/8/537/AM-14/S-125/IC	27.2.2014	05 nos. of Six Shot Launcher as per ANF2B	0.5
156.	9	Srijan Systems P Ltd., New Delhi 01/53/8/536/AM-14/S-126/IC	26.2.2014	4500 nos. Birds Whistler & 4500 nos. Blank cal.6mm as per ANF2B	1.6
157.	10	Srijan Systems P Ltd., New Delhi 01/53/8/613/AM-14/S-147/IC	25.3.2014	6250 nos. of Bird Whistler, 3750 nos. of Bird Bombs & 1000 nos. of Blanks	4.05

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प्राप्त

उप सचिव, फॉर्म नं. 1, TRADE

Deputy Secretary, General of Foreign Trade

विदेश व्यापार महानिदेशालय

Secretary General of Foreign Trade

वणिज्य विभाग/Dept. of Commerce

प्राप्त सरकार/Govt. of India

उद्योग शाखा, नई दिल्ली

Industry Branch, New Delhi

				Cal 6mm	
158.	11	Avtech Digital Equipment P Ltd., New Delhi 01/53/8/131/AM-15/A-18/IC	12.6.2014	200 pcs. Of Transmitters as per ANF2B	930.08
159.	15	Sanjay Thapar VM, New Delhi 01/53/162/377/AM-15/S-65/IC	4.8.2014	01 nos. of Hot Air Balloon as per ANF2B.	5.15
Part XXI : Cases in respect of Para 2.11 of HB (Vol.1)					
160	1	Kohinoor Speciality Foods Pvt. Ltd., New Delhi 01/53/8/99/AM-15/K-7/IC	16.5.2014	500 MTs Thai Jasmine Rice	365.01
161	2	Kohinoor Speciality Foods Pvt. Ltd., New Delhi 01/53/8/100/AM-15/K-8/IC	16.5.2014	500 MTs Thai Long Grain Rice	304.25
162	12	SI Group India Ltd., Navi Mumbai 01/53/8/154/AM-15/S-39/IC	27.6.2014	3000 MT of Propylene Trimer/Nonene as per ANF2B.	3122.94

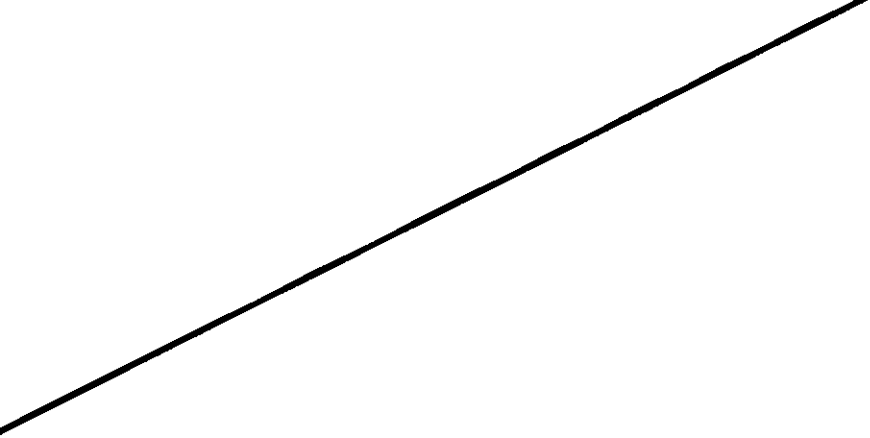
3.3 Following 5 (Five) applications were granted ex-post facto approval.

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)
PART-XX(Misc)					
1.	28	Magneti Marellium Electronic Systems Pvt. Ltd., Gurgaon 01/53/171/12/AM-15/M-4/IC	16.4.2014	10,000 nos. of T Box Tata HCV (GPS System) as per ANF2B.	587.20
2.	29	CE Info System Pvt. Ltd., New Delhi 01/53/8/70/AM-15/C-3/IC	5.5.2014	2000 nos. GPS/GSM Tracker as per ANF2B.	74.4
3.	31	Ideas Innovation Squared Technologies P Ltd., Kerala 01/53/8/14/AM-15/I-1/IC	7.4.2014	11074 nos. of GPS"receivers"	407.90
4.	38	Intelli Planner Software System (I) Pvt. Ltd., New Delhi 01/53/233/AM-15/I-11/IC	23.7.2014	10,000 nos. of DGPS & GPS Vehicle Tracking System with Parts (GSM/GPRS) as per ANF2B.	33.08
5.	39	Virtual Reality Infosys Pvt. Ltd, Gurgaon 01/53/8/248/AM-15/V- 13/IC	30.7.2014	1405 nos. of GPS Tracking Devices as per ANF2B	32.80

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DR. J. K. MALHOTRA
Deputy Director General of Foreign Trade
Directorate General of Foreign Trade
Ministry of Commerce
Govt. of India
New Delhi



3.4 Following 3 (Three) applications were rejected.

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
PART-I (AHD&F)						
1.	2	Chamundi Hatcheries, Bangalore 01/53/162/842/AM-14/C-51/IC	25.3.2014	2500 nos. of Day Old Ostrich Chicks	151.20	Reject. AHD&F vide O.M.No.102-45/2014-Trade dated 4.8.2014 does not support the proposal.
2.	10	Pratap Racecitement Pvt. Ltd., Hyderabad 01/53/8/158/AM-15/P-12/IC	18.6.2014	02 nos. of Stallion & 12 nos. of Broodmares as per ANF2B	252.03	Reject. AHD&F vide O.M.No.102-78/2014-Trade dated 23.7.2014. does not support the proposal
PART-VI (DIPP)						
3.	5	Vikas Trading Co. Bangalore 01/53/162/213/AM-15/V-8/IC	26.6.2014	150429 kgs of Used equipments as per ANF2B.	79.55	Reject. DIPP O.M No. 9/35/2014-TSW/173 dated 19.8.2014 does not support the proposal.

4. Next meeting will be held on 18.9.2014 at 10.30 a.m.

5. The meeting ended with a vote of thanks to the Chair.

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28.8/19

[Signature]

सचिव, आयात निरीक्षण विभाग
Secretary, Directorate of Foreign Trade
सचिव, आयात निरीक्षण विभाग
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भारत सरकार/Govt. of India
पुणे/POE SHIRDI, MAHARASHTRA